Plan for Financial restructuring of 1.D.P.L.

5723. SHRI K. RAMAMURTHY: SHRI MURLIDHAR MANE: SHRI V. SOBHANADREESWARA RAO:

Will the Minister of INDUSTRY be pleased to state:

- (a) the details of the plan for financial restructuring submitted in October, 1985 by the loss-making Indian Drugs and Pharmaceuticals Ltd. which Government rejected:
- (b) the grounds on which the said plan was rejected;
- (c) whether the Indian Drugs Pharmaceuticals Limited has submitted any fresh plan for financial restructuring with concrete proposals for rehabilitation and improving the performance: and
 - (d) the action taken thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND **PETROCHEMICALS** (SHRI R. K. JAICHANDRA SINGH): (a) and (b) Since the plan submitted by IDPL did not include all relevant aspects, the company has been asked to prepare a more comprehensive plan.

- (c) No, Sir.
- (d) Does not arise,

Encouragement for Investment in Food **Processing Industries**

5724. SHRIMATI SHEILA DIKSHIT: Will the Minister of INDUSTRY be pleased to state :

- (a) whether Government propose to give any special incentives to encourage industrialists invest in food-processing to industries:
- (b) if so, the details of such incentives; and

(c) if not, the plans Government contemplate to attract industrialists to use our surplus food production thereby helping agriculturists also?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVE-LOPMENT (SHRI M. ARUNACHALAM): (a) and (b) In order to attract investment in certain desired industries, 25 broad categories of industries were exempted from licensing provisions of the Industries (Development and Regulation) Act, 1951 subject to certain conditions. These including "Canned fruit and vegetable products, proteinised and processed goods, vegetable based weaning food, marine products and cattle feed." and "Vegetable oils, namely;

- Solvent extraction of oil/oil cakes from minor seeds excluding cotton seeds.
- (ii) Rice bran oil.
- (c) Does not arise.

Technical Collaboration with Belgium

5725. SHRIMATI MADHUREE SINGH: Will the Minister of INDUSTRY be pleased to state:

- (a) whether during the recent visit of the Eenergy mission from Belgium, a proposal was discussed to identify specific projects for technical collaboration between the two countries; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVE-LOPMENT (SHRI M. ARUNACHALAM): (a) and (b) During the visit of the Belgium Mission, general discussions on possible areas of technology cooperation were held. The possibilities of Indo-Belgium Cooperation in power sector were explored. No detailed offers have been received and no decision in the matter has been taken.